

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 215
(IB)-348(ND)/2017
IA-2896/2021

IN THE MATTER OF:
Rachna Sarees

... **Applicant/Petitioner**

Vs.

Charming Apparels Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Arvind Garg erstwhile RP in person

ORDER

Renotify this case on 14.09.2021


(T.S. SINGH)
COURT OFFICER